

**GOVERNMENT OF INDIA  
DISINVESTMENT  
LOK SABHA**

UNSTARRED QUESTION NO:1369  
ANSWERED ON:03.03.2000  
COMMITTEE FOR GUIDELINES FOR DISINVESTMENT  
P.D. ELANGO VAN

**Will the Minister of DISINVESTMENT be pleased to state:**

- (a) whether the Government plans to set up a Committee to provide guidelines and instructions for the disinvestment of equity shares of companies the GAIL, SAIL,ONGC etc.
- (b) if so, the details thereof;
- (c) the major companies which are earn market by the Government for disinvestment and liquidation of its shares; and
- (d) the benefits which could be desired through the disinvestment of these companies?

**Answer**

MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING AND MINISTER OF STATE C  
DEPARTMENT OF DISINVESTMENT (SHRI ARUN JAITLEY)

(a) & (b): No such proposal is under consideration of the Government.

(c) & (d): The policy of the Government is that in the generality of cases, the government shareholding in public sector enterprises will be brought down to 26%. In cases of public sector enterprises involving strategic considerations, government will continue to retain majority holding.